

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-24/1989/1462/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 19th March 2019.

Sub: **Station Leave permission .**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/289/E dtd. 19.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 20.03.2019 till the morning of 25.03.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence, Special Judge, CBI, Assam, Addl. Court No 3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,

Sd/-

1465

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/89/1463-A, dated 19.03.19

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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